

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 240  
101(ND)14

IN THE MATTER OF:

Jasmohan Singh

... Applicant/Petitioner

Versus

M/s. M.S. Koldhold Industries Ltd. & ...  
ors.

Respondent

Under Section: 397-398

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

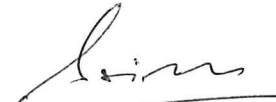
SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Avinash Sharma, Advocate for the Ld. Administrator [Justice  
(Retd.) S N Dhingra]

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)  
COURT OFFICER